

ITEM NO.8

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 2480/2024

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

DILEEP SHARMA & ORS.

Respondent(s)

(Only C.A. Nos. 2707, 2483 and 2486 of 2024 are listed under this item)

WITH

C.A. No. 2483/2024 (III-A)

(FOR AMENDMENT IN CAUSE TITLE ON IA 131218/2019

FOR APPLICATION FOR SUBSTITUTION ON IA 176307/2019

FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA 176308/2019

FOR SETTING ASIDE AN ABATEMENT ON IA 176309/2019

FOR CONDONATION OF DELAY IN FILING ON IA 197563/2019)

C.A. No. 2486/2024 (III-A)

)

C.A. No. 2707/2024 (III-A)

(FOR ADMISSION and I.R. and IA No.122963/2018-CONDONATION OF DELAY IN FILING and IA No.122964/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.122965/2018-EXEMPTION FROM FILING O.T.)

Date : 31-07-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.
Mr. Shashank Pachauri, Adv.

For Respondent(s)

Mr. P. I. Jose, AOR
Mr. Ravi Sagar, Adv.

Mr. Mukul Kumar, AOR

contd...

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 2483/2024

Ld. counsel for the appellant is granted two weeks' time, as last opportunity, to file Application for substitution in respect of deceased respondent No.22.

Service is complete on the remaining respondents.

List again on 18.09.2024.

C.A. No. 2486/2024

Ld. Counsel for the appellant is granted two weeks' time, as last opportunity, to take fresh steps and file fresh particulars in respect of the unserved respondent No.4.

Service is complete on the remaining respondents.

List again on 18.09.2024.

C.A. No. 2707/2024

Ld. Counsel for the appellant is granted two weeks' time, as last opportunity, to take fresh steps and file fresh particulars in respect of the unserved respondent Nos.6, 11, 13.

Ld. Counsel for the appellant is granted two weeks' time to take fresh steps in respect of the unserved respondent No.4.

Service is complete on the remaining respondents.

List again on 18.09.2024.

SUJATA SINGH
Registrar

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